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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 611/9/HDB/19
NAME OF THE COMPANY	Aliens Developers (P) Ltd
NAME OF THE PETITIONER(S)	Nitin Balwant Cholkar
NAME OF THE RESPONDENT(S)	Aliens Developers (P) Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

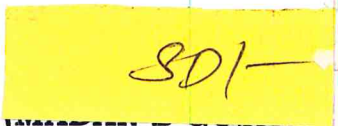
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned Counsel for the Operational Creditor and Learned Counsel for the Corporate Debtor appeared via video conference.

Learned Counsel for the Operational Creditor submitted that matter is settled and he will file withdrawal pursis. Be that as it may. We recorded his statement. Permission is granted to withdraw the matter. In view of this, **CP(IB) 611/9/HDB/2019 stands disposed of as withdrawn.**

  
**(VEERA BRAHMA RAO AREKAPUDI)  
MEMBER (TECHNICAL)**

  
**MEMBER (JUDICIAL)**

Syamala